

File No.Z-14011/01/2016-E&A  
**Food Safety and Standards Authority of India**  
(A Statutory Authority Established under the Food Safety & Standards Act, 2006)  
Establishment Division  
**FDA Bhawan, Kotla Road, New Delhi – 110002.**

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Dated, the 08<sup>th</sup> Sept., 2016

**OFFICE ORDER**

Further to office Order of even No. dated 09<sup>th</sup> August, 2016, the work of International Trade and Co-operation Division FSSAI (HQ) is re-organized and work redistributed as under:

(a) The International Trade Co-operation Division created vide office order under reference will now be recast and called Imports Division.

(b) The International Co-operation Cell will which was earlier with International Trade and Co-operation Division will work under the supervision of Chief Management Services Officer. While specific individual projects of International Co-operation will be handled by the respective division to whom the subject matter pertains, the overall coordination for IC related work will be done by the IC Cell.

(c) All the work related to exports will be handled by the Regulatory Compliance Division.

2. These orders are issued with the approval of Competent Authority and will come in force with immediate effect.

  
08-09-2016  
(Madan Mohan Khantwal)  
Assistant Director (HR-II)

To

1. All Divisional Heads/Directors/Regional Officers/Laboratory Heads.
2. All Deputy Directors/Assistant Director, FSSAI, HQ, New Delhi.
3. CITO for posting the order on FSSAI website.
4. \* Order folder/spare copies/Shri Gulshan Kumar, Consultant

Copy to : PPS to Chairperson, FSSAI, PS to CEO, FSSAI